

**BEFORE THE ADJUDICATING OFFICER
SECURITIES AND EXCHANGE BOARD OF INDIA**

**CORRIGENDUM TO
[ADJUDICATION ORDER NO. Order/KS/AE/2021-22/12185-12201]**

1. Whereas, an Adjudication Order No. Order/KS/AE/2021-22/12185-12201 dated June 08, 2021 (hereinafter referred to as 'order'), has been passed in the matter of GDR Issues of 6 companies.
2. In the said order, a typographical error has occurred and is being rectified in the following manner:-
 - a. On pages 1 and 176 of the said order, reference to Noticee 3 has been mentioned as "The Alta Vista (Earlier Vintage FZE)" and shall now read as "Vintage FZE (now known as Alta Vista International FZE)".
3. The other contents of the Order/KS/AE/2021-22/12185-12201 dated June 08, 2021 shall remain unchanged.
4. A copy of this corrigendum shall be sent to the Noticees in the aforesaid order and also to SEBI.

Date: June 17, 2021

Place: Mumbai

K Saravanan

Adjudicating Officer